

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-04-2024 AT 10:30 AM**

**CP(IB) No. 247/95/HDB/2023
AND
IA(IBC) 397/2024 in CP(IB) No. 247/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Sunway Opus International Private Limited

...Petitioner

AND

Pathuri Veera Anjaneyulu & another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 397/2024

Learned Senior Counsel Mr Vivek Reddy, for Resolution Professional present through Video Conference.

Learned Counsel Ms Kopal Sharraf, for Personal Guarantor present physically. Objections to the Resolution Professional Report not filed, at request 10 days' time granted, in default opportunity stands closed. For hearing, matter adjourned on 29.04.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**